

3. There will be no domestic linkage to power plants based on imported coal in 12th Plan.
4. For washery rejects, the ratio of coal and rejects to be considered is 22:78 based on grade of coal. With bio-mass, coal as support fuel upto 15% may be considered.
5. This issues with the approval of the competent authority.

(S. Narayanan)

Under Secretary to the Govt. of India

Secretary  
Ministry of Coal  
Shastri Bhawan  
New Delhi,

Copy to the Chairperson, Central Electricity Authority, Sewa Bhavan, R.K.Puram, New Delhi with a request to prepare a shelf of 12th Plan projects awaiting coal linkage with appropriate marking against those projects.

**Detailed project reports submitted by U.P. under RGGVY**

†1595. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of POWER be pleased to state:

(a) the size of Detailed Project Report (DPR) in crore of rupees sent by Uttar Pradesh Government to the Ministry for the second phase of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);

(b) whether it is a fact that DPR of only two districts was sanctioned whereas DPR for 69 districts worth Rs. 10408 crores was not sanctioned; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) During Eleventh Plan, 54 supplementary Detailed Project Reports (DPRs) for Rs. 8941.17 crore have been received from Government of Uttar Pradesh (UP) for sanction under Phase-II of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY). Phase-II of RGGVY has not yet been approved for implementation by Government.

---

†Original notice of the question was received in Hindi.

(b) During Ten Plan, 64 projects for 65 districts of UP covering electrification of 30,802 un/de-electrified villages, intensive electrification of 3,287 electrified villages and release of 11.20 lakh Below Poverty Line (BPL) connections were sanctioned with sanction cost of Rs.2719.51 crore under RGGVY. This also includes supplementary projects for two districts.

(c) Government has accorded approval for capital subsidy of Rs.28,000 crore for execution of RGGVY during 11th Plan in addition to Rs.5000 crore approved for execution of RGGVY during 10th Plan period. Till date, total 573 projects covering electrification of about 1.18 lakh un/de-electrified villages and electricity connections to estimated 2.46 crore BPL households have been sanctioned with sanction cost of Rs.26353.51 crore under RGGVY. Phase-II projects can only be sanctioned once the approval of competent authority is obtained for additional funds.

#### **Status of projects under RGGVY**

1596. SHRI R.C. SINGH: Will the Minister of POWER be pleased to state:

(a) the number of projects/proposals submitted by various States under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) during the last two years, year-wise and State-wise;

(b) the number of projects sanctioned under RGGVY for each State during the last two years, year-wise and State-wise;

(c) the number of projects completed and the number of projects under implementation;

(d) whether it is a fact that some projects are still languishing in some States; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) and (b) Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 23 Projects were received and sanctioned during the last two years. The details of projects, year-wise and state-wise, are given in the Statement-I (See below).